

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 253 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.10.2017**

NAME OF THE COMPANY: M/s Software One India Pvt. Ltd. Vs. Emkor
Solutions Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

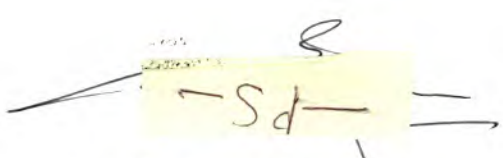
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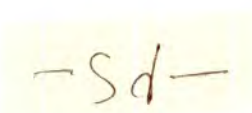
	For the Petitioner (s)	: Mr. Sanjiv Dagar, Advocate		
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	For the Respondent (s)	: Mr. Lohit Kumar Bimal Mr. AyushKapur Mr. AyushSahni		
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ORDER

Arguments heard. Reserved for orders.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**